

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b) The Public Enterprises Selection Board (PESB) is entrusted with the responsibility of making recommendations for Board level appointments in public enterprises. The selection of full-time Board level posts is done on the basis of the job requirements of each specific post. An attempt is made to tap all possible sources for getting suitable names including those from the public enterprises, organised services of the Government and the private sector. The Secretary of the Ministry/Department concerned with the public enterprise is also associated by the PESB in making selection to the posts. In the case of second level Board appointments, Chief Executives of the respective enterprises are also consulted. The selection is usually made on the basis of personal interviews conducted by the Board.

The main criteria of selection are suitability of the candidates for a particular job, their qualifications and experience, track record, qualities of leadership and performance before the Selection Board.

The broad guidelines approved by the Government regarding selection to top posts in public enterprises are:

(i) Unless markedly better candidates are available from outside, vacancies will be filled by promotions from within a public enterprise.

(ii) If internal candidates are not available, preference will be given to candidates working in other public sector so that promising officers whose promotion opportunities are blocked in their own enterprises are given wider career opportunities.

(iii) Failing availability of suitable candidates from (a) & (b) above, selection would be made from other sources like Government and private sector etc.

The recommendations of the PESB are subject to approval by Government.

Discussion with Northrop Aviation Corporation Reo F-5 (G) International Fighter Aircraft

5297. SHRI MADHAVRAO SCINDIA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that some very preliminary discussions have taken place recently between Indian Military Officials and the Northrop Aviation Corporation regarding its F-5(G) international fighter aircraft;

(b) if so, the reasons thereof; and

(c) the progress made in the discussions so far?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): a) M/s. Northrop, manufacturers of F-5(G) aircraft, on their own initiative, gave a technical presentation of this aircraft in Air Headquarters. No discussions have been held with them.

(b) and (c) In view of the above, the question does not arise.

Development of Illuminating Bomb for Night Warfare

5298. SHRI CHINTAMANI PANIGRAHI: Will the Minister of DEFENCE be pleased to state:

(a) whether the project for giving the Army an illuminating Bomb meant for aiding the troops in night warfare has taken over a decade to develop;

(b) has it made any progress by now; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) No, Sir, the time taken since the issue of qualitative requirement has been only about 7 years.